

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
UNSTARRED QUESTION No. 5476  
TO BE ANSWERED ON 05.04.2023**

**PENDING PROPOSALS UNDER MPLAD SCHEME**

**5476. SHRI ASHOK KUMAR RAWAT:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) the details of proposals pending under the Members of Parliament Local Area Development Scheme as on date; and**
- (b) the amount of funds allocated under the said scheme during the last three years, State-wise?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)**

**(a) Processing of proposals for release of funds under MPLAD Scheme by the Ministry of Statistics and Programme Implementation, is a continuous process and is subject to fulfillment of fund-related criteria and submission of fund-related documents by the District Authorities as laid down in extant MPLADS Guidelines.**

**(b) A statement showing state-wise and year-wise details of amount allocated under MPLAD Scheme for Hon'ble Members of Parliament (both Lok Sabha and Rajya Sabha) during the last three years, is enclosed (Annexure-I).**

**Annexure-I**

**Annexure referred to in part (b) of Reply to Lok Sabha Unstarred Question No. 5476 for answer on 05.04.2023**

**Table: State-wise and year-wise details of Fund allocation, as on 30.03.2023**

<b>Financial Year</b>		<b>2020-21*</b>	<b>2021-22*</b>	<b>2022-23</b>
<b>S.No.</b>	<b>Sate</b>	<b>Funds allocated by GOI (in Rs. crore)</b>	<b>Funds allocated by GOI (in Rs. crore)</b>	<b>Funds allocated by GOI (in Rs. crore)</b>
1	A & N Islands	0	2.5	0
2	Andhra Pradesh	75	29.5	117
3	Arunachal Pradesh	2.5	9	7
4	Assam	0	99	85.5
5	Bihar	107.5	98	181
6	Chandigarh	0	4.5	0
7	Chhattisgarh	25	28.5	54.5
8	D & N Haveli	2.5	2	0
9	Daman & Diu	2.5	0	2
10	Delhi	17.5	41	15
11	Goa	5	7.5	19.5
12	Gujarat	70	86.5	66
13	Haryana	12.5	33.5	31
14	Himachal Pradesh	7.5	15	17
15	Jammu & Kashmir	22.5	13	19.5
16	Jharkhand	37.5	39.5	67
17	Karnataka	70	63	113
18	Kerala	0	138	54
19	Ladakh	2.5	0	2
20	Lakshadweep	0	0	0
21	Madhya Pradesh	52.5	71	100.5
22	Maharashtra	172.5	136.5	223
23	Manipur	0	7	11.5
24	Meghalaya	7.5	4	4.5
25	Mizoram	0	6.5	7.5
26	Nagaland	0	9	10
27	Nominated	10	35.5	41.5
28	Odisha	52.5	64	116.5
29	Puducherry	0	9.5	7
30	Punjab	35	49	53
31	Rajasthan	42.5	58.5	107.5
32	Sikkim	7.5	2	2
33	Tamil Nadu	0	211.5	111
34	Telangana	52.5	43.5	90

<b>35</b>	<b>Tripura</b>	<b>5</b>	<b>4.5</b>	<b>22</b>
<b>36</b>	<b>Uttar Pradesh</b>	<b>200</b>	<b>141.5</b>	<b>446</b>
<b>37</b>	<b>Uttarakhand</b>	<b>10</b>	<b>14</b>	<b>25</b>
<b>38</b>	<b>West Bengal</b>	<b>0</b>	<b>152</b>	<b>157.5</b>

**\*Note: During the financial year 2020-21 and 2021-22, the MPLAD Scheme was non-functional for the period from 8-4-2020 to 9-11-2021 and MPLADS funds to the tune of Rs. 6320 Crore were placed at the disposal of the Ministry of Finance for managing the health and adverse impacts of Covid-19 on the society. However, the Ministry did receive funds from the Ministry of Finance in March, 2021 and again in June, 2021 for release of pending installments of previous years.**

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